

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/24/KOB/2023
SECTION	241 & 242 C/ACT
NAME OF PARTIES	MS. JEENA FERNANDEZ V/S M/S SOMANS LEISURE TOURS INDIA PVT LTD AND 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	VIPIN VARGHESE, CYRIAC TOM.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC, PRASANTH KUMAR, K B ARUNKUMAR, POOJA K S

10th JULY 2024

O R D E R

IA(C/ACT)/78/KOB/2024 in CP(C/ACT)/24/KOB/2023

None appears on behalf of the Applicant.

Vide order dated 11.06.2024, time was granted to the Respondent to file reply affidavit. However, the Respondent has not filed their reply. Today, learned Counsel, Mr. Cyriac Tom appears on behalf of the Respondent and sought further time in filing their reply affidavit. In the interests of justice, a last and final opportunity is granted to the Respondent to file reply affidavit within a period of one week. In the event, if the Respondent fails to file the reply within the stipulated time, their right to file reply shall stand forfeited and matter shall be passed based on the available records.

List the matter on **26.08.2024**.

CP(C/ACT)/24/KOB/2023

Reply filed by R1 to R3 is on record.

Learned ARoC, Ms. Bindu Vergis is present through virtual mode.

Report of RoC is on record. Pleadings are complete in the matter.

List the matter on **26.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**